

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:3543  
ANSWERED ON:15.05.2006  
APPROVAL TO SCHEMES OF CHHATTISGARH  
Jogi Shri Ajit

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) the irrigation schemes received from the Government of Chhattisgarh during 2005-06 for approval by the Union Government;
- (b) the schemes which have been approved and the total allocation made for 2005-06 to the State Govt. and the total amount released, till-date; and
- (c) the number of schemes pending with the Government for approval and the time by which these schemes are granted approval and the amount would be released to the State Government?

**Answer**

THE MINISTER OF WATER RESOURCES (PROF. SAIF-UD-DIN SOZ)

- (a) No irrigation scheme has been received from the Government of Chhattisgarh during 2005-06 for approval of Union Government.
- (b) Two Irrigation Schemes namely Mongra Irrigation Project and Minimata (Hasdeo Bango) Multipurpose Project(revised) of Chhattisgarh have been accorded investment clearance by the Planning Commission on 7th January, 2005 and 20th May, 2005 for an estimated cost of Rs.83.64 crore and Rs.1312.32 crore respectively. The Planning Commission had fixed the ceiling for Central Loan Assistance (CLA) under Accelerated Irrigation Benefits Programme (AIBP) during 2005-06 as Rs.100 crore and against this Rs.7.6645 crore was released as grant to the State.
- (c) There are two Major Irrigation Projects of Chhattisgarh under techno-economic appraisal in Central Water Commission(CWC). In addition to above, one medium irrigation project has been accepted by the Advisory Committee of Ministry of Water Resources subject to certain observations. The time taken for investment clearance of projects depends upon the promptness with which the State Government arrange satisfactory compliance to the observations of Central appraising agencies.